

(Hindi and English versions) of the Central Research Institute for Yoga, New Delhi, for the year 1985-86 along with Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Central Research Institute for Yoga, New Delhi, for the year 1985-86.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library. See No. LT-4639/87]

12.11 hrs.

COMMITTEE ON PAPERS LAID ON THE
TABLE

[English]

(i) Minutes

PROF. NIRMALA KUMARI SHAKTAWAT (Chittorgarh): I beg to lay on the Table Minutes (Hindi and English versions) of the sittings of the Committee on Papers Laid on the Table relating to their Sixteenth Report.

(ii) Sixteenth Report

PROF. NIRMALA KUMARI SHAKTAWAT (Chittorgarh): I beg to present the Sixteenth Report (Hindi and English versions) of the Committee on Papers Laid on the Table.

12.12 hrs.

MATTERS UNDER RULE 377

[English]

- (i) **Need to Issue a commemorative stamp in memory of Justice Mahadeo Govind Ranade**

SHRI SHARAD DIGHE (Bombay North Central): Sir, Justice Mahadeo Govind

Ranade was one of the founders of the Indian National Congress. He was also the founder of the Social Conference which was established in 1887 at Madras immediately after conclusion of the session of the Indian National Congress. Social Conferences were held every year along with the session of the Indian National Congress for a number of years. They focussed attention on the social reforms in India. A patriot as he was, Justice Ranade rendered yeoman service to the cause of social reforms. His birth centenary fell in 1942 and hence could not be properly celebrated as we had not attained independence then.

The birth centenary of social conference in 1987 is the proper occasion to pay homage to the services of Justice Ranade.

I, therefore, urge upon the Government to release a postal stamp of Justice Ranade on this occasion.

[Translation]

- (ii) **Demand for Financial Assistance to dairies in Cooperative Sector to overcome Milk Shortage in the country**

SHRI MAHENDRA SINGH (Guna): In most of the States of the country Cooperative dairies are running in losses due to the limited resources of the State Governments as well as due to the absence of the provision of margin money in the plan, high cost of the collection of milk in States like Madhya Pradesh where the density of the population is low, absence of the provision of compensation to the initial losses and meeting pre-operative expenses. Dr. Kurien has run successfully Anand Dairy and Amul. This proves that if the centre continues extending subsidy to the dairies, the story of the success of Anand and Amul can be repeated in many parts of the country. Besides this, as milk has not been declared as an essential commodity the milk vendors buy milk at a low price from the Cooperatives and the Government